

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD
BENCH : AT HYDERABAD :

D.A.No.522/90.

Dt. of Decision:21-11-90.

P.Eswara Rao

...Applicant

Vs.

1. Union of India rep. by
The Secretary to the Government
Department of Posts, New Delhi.
2. Chief Post Master General,
Andhra Pradesh Circle, Hyderabad.
3. Post Master General, Andhra
Pradesh Southern Region, Kurnool.
4. Superintendent of Post Offices,
Kurnool District, Kurnool.

...Respondents.

Counsel for the Applicant : Shri K.S.R.Anjaneyulu

Counsel for the Respondents : Shri Naram Bhaskar Rao,
Addl.CGSC

CORAM:

THE HON'BLE SHRI B.N.JAYASIMHA : VICE-CHAIRMAN

(order delivered by Hon'ble Shri B.N.Jayasimha,
Vice-Chairman sitting singly)

The applicant is a LSG Postal Assistant at Head Post Office, Kurnool. He had filed this application aggrieved by an order AC/11-39/2-90 dated 16.2.90 of R.D.P.S.Kurnool communicated in letter dt.20.2.1990 in regard to his pay fixation.

2. The case was listed to-day on a letter from the learned counsel for the applicant dated 19-11-1990. The applicant in a letter filed in the court states that the respondents ~~are~~ ^{have been} kind enough to fix his pay in the scale of

Rs.425-640 (pre-revised) under the provisions of F.R.22-C

BNJ from the date of his actual promotion to LSG. He also

contd.../..

enclosed a ~~xerox~~ copy of letter dated 24-8-90 of the Director General of Posts, New Delhi. In these circumstances he seeks permission to withdraw this Original Application.

3. We have heard Shri K.S.R.Anjaneyulu, learned counsel for the applicant and Shri Naram Bhaskar Rao, learned ~~standing counsel~~ for the Respondent. In the circumstances stated above, the application is dismissed as withdrawn. No order as to costs.

B.N.Jayasimha
(B.N.JAYASIMHA)
Vice-Chairman

Dated: 21st November, 1990.
Dictated in Open Court.

D.R.D. Deputy Registrar(Judl)

To
av1/

1. The Secretary to Govt. Union of India,
Dept. of Posts, New Delhi.
2. The Chief Post Master General,
Andhra Pradesh Circle, Hyderabad.
3. The Post Master General, Andhra Pradesh Southern Region,
Kurnool.
4. The Superintendent of Post Offices,
Kurnool District, Kurnool
5. One copy to Mr.K.S.R.Anjaneyulu, Advocate
1-1-365/A, Bakaram, Jawaharnagar, Hyderabad.
6. One copy to Mr.N.Bhaskara Rao, Addl.CGSC.
7. One spare copy

pvm

2nd Dec 27/11/90.

ASR
23/11/90

CHECKED BY
TYPED BY

APPROVED BY
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. B. N. JAYASIMHA : V.C.
AND

THE HON'BLE MR. D. SURYA RAO : M(J)
AND

THE HON'BLE MR. J. NARASIMHA MURTY : M(J)
AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

DATE : ~~24-11-90~~ 23/11/90 ✓

ORDER / JUDGEMENT :

M.A. / R.A. / C.A. No.

in

T.A. No.

W.P. No.

O.A. No.

522/90 ✓

Admitted and Interim directions
issued.

Allowed.

Dismissed for default.

Dismissed as withdrawn. ✓

Dismissed.

Central Administrative Tribunal
DESPATCH

Disposed of with direction.

29 NOV 1990

M.A. Ordered Rejected.

HYDERABAD BENCH.

No order as to costs.

John Lee
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